

[Print](#)**Defective Case Register from 2025-01-04 to 2025-01-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/55237/2024	PRASANTA KUMAR NANDA	2025-01-04	1. Page no.33 not legible.
2	D-MACA/54819/2024	SATYABHUSAN DAS	2025-01-04	1. Court Fee Rs.1500/- is payable 2. Copy of Trial Court Judgement / Order - Xerox copy filed and authenticated copy be filed 3. Further SR shall be made after defect is removed
3	D-BLAPL/266/2025	PANCHANAN PANIGRAHI	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in declaration and sl.1 of affidavit not tally. 2. Age of petitioner, not reflect in V.NAMA
4	D-WP(C)/55167/2024	KUNAL KUMAR SWAIN	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-WP(C)/45/2025	DHULESWAR CHOUDHURY	2025-01-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-WP(C)/55200/2024	BISHNU PRASAD PRADHAN	2025-01-04	1. synopsis and date chart not alphabetically marked in the index.
7	D-WP(C)/55046/2024	DR.PURUSOTTAM CHULI	2025-01-04	index not in order.
8	D-CRLLP/39331/2024	RABINDRANATH PRUSTY	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 59 days
9	D-WP(C)/55120/2024	PRATAP CHANDRA CHHINCHANI	2025-01-04	Full name of the petitioner not indicated in Affidavit
10	D-ABLAPL/267/2025	GYANA RANJAN DHAL	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.  1. Petitioner No.10 being a minor not represented by her guardian in the cause title and also executants her Signature in V.nama.
11	D-WP(C)/12/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.  H.C.B.A welfare fund fee not paid on vakalatanama.
12	D-WP(C)/54652/2024	KIRAN ROUT	2025-01-04	NEAT COPY OF PAGE NO 30 TO BE FILED
13	D-MACA/54558/2024	ANTARYAMI DASH	2025-01-04	put up for further SR after filling of impugned order

14	D-BLAPL/282/2025	CHANDAN SAMANTARAY	2025-01-04	1. Page nos.16 and 17 not neat and legible.
15	D-WP(C)/236/2025	PRANAYA KISHORE HARICHANDAN	2025-01-04	.Receipt Showing Serv.copy To cg not Filed.
16	D-WP(C)/14/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Vakalatanama not executed by the petitioner.2.H.C.B.A welfare fund fee not paid on the vakalatanama.
17	D-BLAPL/242/2025	PRASANTA KUMAR ROUTRAY	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected in V.nama and also S/O, not tally with cause title and rejection order
18	D-CONTC/53832/2024	ADV.	2025-01-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-ABLAPL/240/2025	PANCHANAN PANIGRAHI	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
20	D-ABLAPL/218/2025	GYANA RANJAN NAYAK	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
21	D-ABLAPL/284/2025	SOUMENDRA PATTANAIK	2025-01-04	1.Sl.no.10 has repeated twice in the petition.
22	D-ABLAPL/273/2025	RANJAN KUMAR NAYAK	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. ABLAPL Petition and Annexure-1 not properly page marked in Index.2. As per Standing Order No.03 dated 09.07.2024 the name of informant/victim shall not be reflected in the petition.3.Opp.Party No.2 being a minor not represented by her guardian in the cause title.
23	D-CRLMP/38905/2024	RAMESH CHANDRA SWAIN	2025-01-04	1. The word WP(CRL) be substituted as CRLMP in the petition after conversion. 2..Subject Code incorrectly Mentioned
24	D-CRLMC/39344/2024	LINGARAJ SARANGI	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
25	D-CRLA/157/2025	DIPTI RANJAN MOHAPATRA	2025-01-04	Receipt showing copy on SC Central not filed

26	D-WP(C)/54912/2024	DR.PURUSOTTAM CHULI	2025-01-04	1-COURT FEE IS DEFICIENT. 1. Index not in order. 2.court fee Rs12/- payable, Rs10/- paid, Rs2/- to be paid.3.The name and address of both the petitioners not mentioned in the cause title.4.page no132-134 and 135 not neat and legible.
27	D-WP(C)/217/2025	AKASH KUMAR PATAJOSHI	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
28	D-WP(C)/54889/2024	MD. GOLAM MADANI	2025-01-04	correct nomenclature not furnished in the index.
29	D-ABLAPL/320/2025	HEMANT KU. TRIPATHY	2025-01-04	Name of informant should not be mentioned as per standing order. Put up for further SR.
30	D-BLAPL/247/2025	SK. ZAFARULLA	2025-01-04	Age of the petitioner not tally with rejection order and also reference certificate not tally with FIR details
31	D-BLAPL/184/2025	BASUDEV MISHRA	2025-01-04	8-CAUSE TITLE NOT IN ORDER.
32	D-BLAPL/39314/2024	JAYAKRISHNA MOHAPATRA	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Page nos.2 and 3 not signed by the advocate.
33	D-WP(C)/10/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A welfare fund fee not paid on the vakalatanama.
34	D-WP(C)/55215/2024	HIMANSU SEKHAR SATAPATHY	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-WP(C)/54897/2024	SANJIB MOHANTY	2025-01-04	.Receipt Showing Serv.copy To cg not Filed.
36	D-WP(C)/55023/2024	MANOJ KUMAR PATI	2025-01-04	NEAT COPY OF PAGE NO 19 TO BE FILED
37	D-ABLAPL/302/2025	MADAN SUNDAR BEHERA	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Name of petitioner not correct in affidavit.
38	D-BLAPL/309/2025	BIDYALOK MOHAPATRA	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Paragraph no. not correctly furnished on declaration.2. Page nos. 13 to 18 not neat and legible.

39	D-MACA/54796/2024	RAMESH CHANDRA PRADHAN	2025-01-04	1.Status of parties in Tribunal not furnished. 2. IAs are not page marked
40	D-WP(C)/11/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A welfare fund fee not paid on the vakalatanama.
41	D-RSA/55034/2024	SAROJ KUMAR PADHY	2025-01-04	This may be registered as SAO
42	D-BLAPL/257/2025	DEBASNAN DAS	2025-01-04	As per rejection order name of the trial court pending and C.T. NO.176/30 OF 2023 , not tally in synopsis and petition. 2. petitioner name not tally with power and rejection order.
43	D-WP(C)/108/2025	SUDHASHREE PASAYAT	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the executant not tally with petitioners name in cause title.
44	D-WP(C)/39/2025	AFRAAZ SUHAIL	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of petitioner differs from the age of deponent.
45	D-WP(C)/55159/2024	BASUDEV BARIK	2025-01-04	Page no12 and 19 to 21 not legible .
46	D-CRLA/91/2025	MANORANJAN PADHY	2025-01-04	Period of Delay 283 days 2. Code not indicated
47	D-WP(C)/55219/2024	AMIYA KUMAR MOHANTY	2025-01-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 36. 37. 38. 39 .40. 41. 42.43. 45 and 46 in connection to Annexure 2 and 3 not Legible .
48	D-WP(C)/137/2025	SUSANTA KUMAR DASH	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-MACA/54582/2024	G.P.DUTTA	2025-01-04	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 23 days
50	D-WP(C)/55211/2024	BINAYA KUMAR MOHANTY	2025-01-04	Age of the Petitioner not tally in V.NAMA and body of the Writ petition alongwith Affidavit.(2) Page No 16. 18. 20. 22. and 24 in connection to Sale Deed . Annexure 3 not legible.
51	D-ABLAPL/249/2025	PRIYA RANJAN SINGH	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT.

52	D-WP(C)/55042/2024	SANKARACHARYA CHOUDHURY	2025-01-04	Synopsis and Date chart not alphabetically page marked both in index and petition
53	D-WP(C)/55253/2024	AUROBINDA SAHOO	2025-01-04	NEAT COPY OF PAGE NO 22 TO 24 AND 27 TO BE FILED
54	D-WP(C)/55149/2024	BASUDEV BARIK	2025-01-04	Date mentioned at page-30 under Annexure-8 and averment of writ petition does not tally with book marks index and index of writ petition.
55	D-MACA/54859/2024	PRADEEP KUMAR MISHRA	2025-01-04	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 not paid
56	D-CRLA/72/2025	SURYAKANTA DWIBEDI	2025-01-04	Code Not Indicated
57	D-WP(C)/54959/2024	GOPAL KRUSHNA MOHANTY	2025-01-04	.Receipt Showing Serv.copy To cg not Filed.
58	D-CONTC/54031/2024	ADV.	2025-01-04	Page nos.wrongly marked on index in annexures.1 and 2
59	D-WP(C)/54711/2024	GEETA RANI MALLICK	2025-01-04	Age of the petitioner no4 to be furnished .
60	D-MACA/54641/2024	RIMJHIMBALA PATI	2025-01-04	Rs. nos.5 to 7 are minors and present address of resdts. are inadequate. 2. Statutory deposit not made
61	D-WP(C)/54929/2024	SASWATI MOHAPATRA	2025-01-04	1.Petitioner No.2.Not Signed On V.Nama 2.Address Of The Opposite Party No.2. Not Mentioned In C.T
62	D-MACA/54572/2024	ANUPAM DASH	2025-01-04	1. D.C.F.of Rs 10,419/ to be paid 2.statutory deposit not made
63	D-WP(C)/55165/2024	KUNAL KUMAR SWAIN	2025-01-04	1.The Name Of The Petitioner No.2.Is Not Correct In V.Nama As Per The Petition.
64	D-CRLMC/39338/2024	LINGARAJ SARANGI	2025-01-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Age of the deponent in affidavit does not tally with the cause title.
65	D-WP(C)/55222/2024	ATMAJIT MANMITH DAS	2025-01-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  Page No not properly marked in Annexure 6 in Index. (2) Legible copy of Annexure 16 to be filed.
66	D-WP(C)/55185/2024	PADMANAVA BHUTIA	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-CRLREV/38986/2024	JAYADEBA BEHERA	2025-01-04	Certificate of good ground not furnished .
68	D-WP(C)/55142/2024	SASHIBHUSAN DAS	2025-01-04	.Subject Code Not Furnished .
69	D-WP(C)/54893/2024	MD. GOLAM MADANI	2025-01-04	Nomenclature not correctly furnished in the index and Annexure not correctly marked.
70	D-WP(C)/55252/2024	AUROBINDA SAHOO	2025-01-04	1.Order of the Honble court dt.04.08.2023 in W.P.(C) No.24154 of2023 mentioned in the Index and averments-13 of the petition does not tally with under Annex-5 of the file.

71	D-MACA/54634/2024	PRASANTA KUMAR MAHALI	2025-01-04	1. Period of Delay 319 days
72	D-WP(C)/55181/2024	ATMAJIT MANMITH DAS	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Synopsis Not Filed by the council for the petitioner. 2.Court Fee Of Rs48/- Not Paid On V. Nama.
73	D-WP(C)/122/2025	SOUMYA RANJAN MOHANTY	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-CRLREV/39471/2024	SAMAPIKA MISHRA	2025-01-04	Good ground Certificate not furnished
75	D-WP(C)/125/2025	SOUMYA RANJAN MOHANTY	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-ABLAPL/244/2025	PRATIK DASH	2025-01-04	Date of FIR not correct in index, as per FIR.
77	D-WP(C)/55125/2024	PADMANAVA BHUTTA	2025-01-04	Logo Rs 50/- not paid on V nama
78	D-ABLAPL/234/2025	PRADEEP KUMAR KUNDU	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1 provision not correct.2. page mark not reflect in index and also page and annex.1 not marked in ,as per index.3 . Dist. of petitioner no.2 in v.nama not tally with cause title.
79	D-CMP/55128/2024	CHINMAYA MISHRA	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date of execution not furnished.
80	D-MACA/54619/2024	G.P.DUTTA	2025-01-04	16-PETITION/APPEAL NOT IN TIME  1. Period of Delay 23 days
81	D-ABLAPL/191/2025	BHARAT BHUSAN ROUSTRAY	2025-01-04	Date of order in annexure -3 not correctly mentioned in index and Book mark.
82	D-BLAPL/245/2025	RABI NARAYAN MOHANTY	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  paragraphs not correct in declaration of affidavit.
83	D-WP(C)/55246/2024	NAMITA PATTANAİK	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED.  1.Index and under Annexures are not properly arranged in the file.
84	D-WP(C)/55157/2024	BASUDEV BARIK	2025-01-04	Page 19 to 21 not legible .

85	D-WP(C)/15/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A welfare fund fee not paid on vakalatanama.
86	D-WP(C)/27/2025	TIKERAM MEHER	2025-01-04	Anx2 does not contain relevant rule 12(vi) as averred.
87	D-ABLAPL/278/2025	RAMESH CHANDRA BARIK	2025-01-04	1. Annexure and LTI of deponent is not attested.
88	D-ABLAPL/314/2025	SUNIL KUMAR PANDA	2025-01-04	1. Page no.9 not neat and legible.
89	D-WA/54430/2024	SASWAT DAS, A.G.A.	2025-01-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-BLAPL/251/2025	RAKESH KUMAR ROUSTRAY	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C. fee of Rs .2/- not paid in Vnama.Opposite party not corectly mentioned in index synopsis and date chart.
91	D-CMP/44/2025	SUNSHINE ANAND SWAIN	2025-01-04	Authentication fees of Rs 1.10 paisa not paid on annexure -4 .
92	D-WP(C)/158/2025	SAURAV TIBREWAL	2025-01-04	Averment made at page 6 under annex.3 relating to number and date of sale deed not tally to annex.3 as annexed.
93	D-WP(C)/55158/2024	SAMIR KUMAR MISHRA	2025-01-04	Page no 16 not legible .
94	D-BLAPL/281/2025	BHABANI SHANKAR RAYAGURU	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.18 to 27 not neat and legible.2. As per Standing Order No. 03 dated 09.07.2024 the name of the informant shall not be reflected in the petition.
95	D-BLAPL/334/2025	AMIT BISWAL	2025-01-04	1. As per rejection order nomenclature of the case not tally with Synopsis,F.I.R and petition.
96	D-WP(C)/55198/2024	TUKUNA KUMAR MISHRA	2025-01-04	1. In index serial no not correctly mentioned.2.synopsis and date chart not signed by the filing advocate3.Annexure-8 not averred in the petition.4. Date mentioned under annexure-5_6 and 7 not tally with the averment of the writ petition.
97	D-WP(C)/54911/2024	ADAM ALI KHAN	2025-01-04	The name of the petitioner not furnished in the cause title.
98	D-WP(C)/55216/2024	BHAGABAN BEHERA	2025-01-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Neat and Legible copy of Annexure 5 to be filed.
99	D-ABLAPL/316/2025	SUNKURU SUDHAKAR RAO	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Annexure-2 not properly page marked in Index, as per record.2. Page nos.11 and 12 not neat and legible.3. Paragraph no. not correctly furnished on declaration
100	D-RSA/201/2025	PRAJNA SARITA MOHANTY	2025-01-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Page-11 and 12 has been interchanged and Pages-50 and 51 not available.
101	D-ABLAPL/239/2025	PANCHANAN PANIGRAHI	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-1 not properly page marked in Index.
102	D-WP(C)/54947/2024	BHABANI PRASAD MOHANTY	2025-01-04	.Receipt Showing Serv.copy To ct not Filed.
103	D-WP(C)/196/2025	JAJATI KESHARI KHUNTIA	2025-01-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15- 20 and 21 not neat.
104	D-CRLA/39476/2024	SUKANTA KUMAR DALAI	2025-01-04	Place it after filing of Consolidated Appeal Memo
105	D-WP(C)/55156/2024	SAMIR KUMAR MISHRA	2025-01-04	.Subject Code Not Furnished .
106	D-ABLAPL/321/2025	ALOK KUMAR MOHAPATRA	2025-01-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. The 44th Addl. court not correct in synopsis.Page nos. 12 and 13 not neat. 2.Name Of The Filing Advocate Not In Capital Letters In The application
107	D-WP(C)/55039/2024	SANKARACHARYA CHOUDHURY	2025-01-04	synopsis and date chart not alphabetically page marked both in index and petition.
108	D-WP(C)/55151/2024	AUROVINDA MOHANTY	2025-01-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-RSA/55056/2024	PRAKASH RANJAN BARIK	2025-01-04	Put up for S.R after proper page marking in the Index.
110	D-WP(C)/49990/2024	NITYANANDA BEHURIA	2025-01-04	Annexure- 5 Page No.28 to31 Neat copies not filed
111	D-RSA/107/2025	TUSAR KUMAR MISHRA	2025-01-04	Page-62 repeated twice and Page-65 not available.
112	D-BLAPL/220/2025	SUBASH CHANDRA PUSPALAKA	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
113	D-WP(C)/16/2025	SUBAS CHANDRA DAS	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A welfare fund fee not paid on vakalatanama.
114	D-CRLREV/134/2025	BIBEKANANDA MAHAPATRA	2025-01-04	Petition may stick to one Prayer
115	D-WP(C)/55201/2024	DURGA PRASANA DAS	2025-01-04	Trail court not made a party in the writ petition.

116	D-WP(C)/55239/2024	SHASHI BHUSAN JENA	2025-01-04	1.Description of the petitioner in paragraph no.1 of the affidavit appears to be wrong
117	D-RSA/55113/2024	SUKANTA KUMAR NAYAK	2025-01-04	1.D.C. Fee of Rs.727/- to be paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/- not paid. Decree Rs.5/- not paid. (b) Appellate Court Judgement Rs.2/- not paid. Decree Rs.5/- not paid. 3.Annexures not page marked in the Index.4.R-2 in the Appellate Court not made party in this Appeal.
118	D-WP(C)/403/2025	ABHIRAM SWAIN	2025-01-04	Receipt Showing Serv.copy To cg not Filed.
119	D-BLAPL/253/2025	RAKESH KUMAR ROUTRAY	2025-01-04	As per standing order name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made.
120	D-WP(C)/54908/2024	MD. GOLAM MADANI	2025-01-04	Nomenclature not correctly furnished in the index.
121	D-BLAPL/246/2025	RAMESH CHANDRA MAHARANA	2025-01-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Date of disp. of not reflected in reference certificate as per FIR details. 2.Sl.no.4 not correct in affidavit of petn. and also declaration not correct in affidavit of I.A. 3 Age of petn. not tally with rejection order.4.page mark not proper in I.A. and not refl. in index.
122	D-WP(C)/54924/2024	NIRANJAN PANDA	2025-01-04	synopsis AND date chart not sign by the filing advocate.
123	D-BLAPL/326/2025	AMIT BISWAL	2025-01-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-WA/436/2025	SIDHARTH PRASAD DAS, A.S.C.	2025-01-04	Appeal should confined to one prayer
125	D-ABLAPL/235/2025	PANCHANAN PANIGRAHI	2025-01-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 9 and 10 not neat.
126	D-WP(C)/55047/2024	DR.PURUSOTTAM CHULI	2025-01-04	index of the writ petition not in order.
127	D-ABLAPL/188/2025	SUCHIT KUMAR NAYAK	2025-01-04	14-NOT PROPERLY INDEXED.
128	D-WP(C)/55147/2024	BASUDEV BARIK	2025-01-04	1.Date mentioned at page-28 under annexure-7 series and averment of writ petition does not tally with book marks index and index of writ petition.2.Annexure-7 is not correctly marked in averment of writ petition.
129	D-WP(C)/55146/2024	BASUDEV BARIK	2025-01-04	1.Date mentioned at page-29 under Annexure-8 series and averment of writ petition does not tally with book marks index and index of writ petition.2.The name of the petitioner in synopsis ,date charts and affidavit is not correctly mentioned.
130	D-WP(C)/86/2025	ARUPANANDA GOSWAMY	2025-01-04	In place of opp .parties 4 to 10 it is mentioned opp .parties 4 to 11 in cause title

131	D-ABLAPL/275/2025	RANJAN KUMAR NAYAK	2025-01-04	Indexing is not done as per Writ Petition.
132	D-WP(C)/55148/2024	AUROVINDA MOHANTY	2025-01-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-BLAPL/290/2025	SUCHIT KUMAR NAYAK	2025-01-04	1. Page no.14 not available on record.
134	D-ABLAPL/223/2025	AMITAV TRIPATHY	2025-01-04	sl. no.12 has been reflected in three times in page nos.10-13- 14.
135	D-RSA/104/2025	ANAM CHARAN PANDA	2025-01-04	Page Nos-59 to 61 has not been properly arranged.
136	D-WP(C)/54837/2024	BHAGABAN BEHERA	2025-01-04	Annexure -6 is oss case no.878/2017 but in writ petition it is mentioned 880/2017 . Page 46 is not marked but page 47 has been twice marked .Pge 56 and 57 are not page marked . 2 .Age of opp. parties 5 to 8 not furnished in writ petition
137	D-CMP/55139/2024	PRASANTA KUMAR SATAPATHY	2025-01-04	3-AUTHENTICATION FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Re.1.10p. be paid on anx.1,(ii)Neat copy of anx.2 be filed.
138	D-WP(C)/54958/2024	SATYAJIT SAMAL	2025-01-04	1-Annexure No 4. 5. 6. and 7 not available in record 2-Index not page mark
139	D-WP(C)/33/2025	KRISHNA CHANDRA SAHU	2025-01-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.  Date of execution of v.nama not furnished(ii)Page no.14 not filed
140	D-CONTC/54150/2024	ADV.	2025-01-04	17-REFERENCE CERTIFICATE NOT FURNISHED.  1.Code Indicated but wrongly indicated in assessment slip
141	D-WP(C)/55223/2024	SWADHIN KESARI SINGH	2025-01-04	14-NOT PROPERLY INDEXED.  Annexure -2 not properly page marked according to Index and Writ petition (Page No 18 not availble )
142	D-MACA/54592/2024	G.P.DUTTA	2025-01-04	Period of Delay 200 days
143	D-WP(C)/54896/2024	MD. GOLAM MADANI	2025-01-04	Nomenclature not correctly furnished in the index.
144	D-WP(C)/121/2025	DEBASHISHA HOTA	2025-01-04	Year of the case mentioned as 2024 instead 2025 in the synopsis,date chart,cause title and affidavit.
145	D-WP(C)/47/2025	ASHOK KUMAR DAS	2025-01-04	Neat page no.34 be filed.(ii)Anx. are not numbered in the brief
146	D-WP(C)/54881/2024	DEBENDRA KUMAR DWIBEDI	2025-01-04	. Age of the petitioner mentioned in the affidavit not tally with the cause title of the writ petition.2.paragraphs not correctly

				mentioned in the declaration part of the affidavit in the I.A.petition.
147	D-ABLAPL/229/2025	BIBHUTI BHUSAN MISHRA	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
148	D-CRLA/29/2025	SOUBHAGYA KUMAR DASH	2025-01-04	Being aggrieved and Prayer may stick to one Date
149	D-WP(C)/66/2025	DILLIP KUMAR SAHU	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  Petition not correctly addressed to Honorable Court
150	D-WP(C)/55150/2024	BASUDEV BARIK	2025-01-04	1.Date mentioned at page-30 under Annexure-8 and averment of writ petition does not tally with book marks index and index of writ petition.2.Balabhadra praehan, the petitioner, has sworn the affidavit and executed vakaltnama as Balabhadra Pradhan.3.The name of the petitioner has also been mentioned in index,synopsis,date charts,affidavit and declaration portion of affidavit as Balabhadra praehan.
151	D-WP(C)/55240/2024	NAMITA PATTANAIK	2025-01-04	Year of the case mentioned in the index under annex.4 not tally to annex.4 as annexed.
152	D-ABLAPL/260/2025	PARTHA SARATHI DAS	2025-01-04	1. Page nos.5- 6 and 7 not neat and legible.
153	D-WP(C)/54841/2024	BHAGABAN BEHERA	2025-01-04	1 .Age of opp. parties 5 to 8 not furnished in writ petition
154	D-ABLAPL/230/2025	BIBHUTI BHUSAN MISHRA	2025-01-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
155	D-MACA/54610/2024	G.P.DUTTA	2025-01-04	1. Period of Delay 23 days
156	D-WP(C)/55160/2024	RANJAN KUMAR NAYAK	2025-01-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
157	D-BLAPL/270/2025	BIBEKANANDA MAHAPATRA	2025-01-04	1. P.R.no. ,not reflect in synopsis. 2.Age of the petitioner not reflected in V.nama and also age in cause title not tally with rejection order.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 04-01-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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